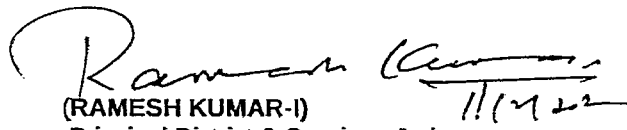


OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST) KARKARDOOMA
COURTS, DELHI

ORDER

In partial modification of Order No.7317-7332/P&T/Admn./NE/KKD/2022 dated 30.11.2022, Sh Hitesh Saini, JJA, EC No. 69279152 posted in Accounts Branch is hereby directed to work in Leave Section and Hindi Section, North East District, as and when concerned Dealing Assistant (presently Ms Vimmi Bala, Sr. Judicial Assistant posted therein) happens to be on leave / training or not available due to any reason in addition to his assigned duties, till further orders.

- Note:-**
1. Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against them as per rules.
 2. The earlier Order No.7317-7332/P&T/Admn./NE/KKD/2022 dated 30.11.2022 stands cancelled in respect of Ms Rekha Sharma, Sr Judicial Assistant, posted in Fine and Audit Branch, North East District

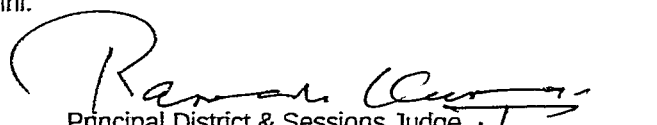

(RAMESH KUMAR-I)
Principal District & Sessions Judge
North-East District.
Karkardooma Courts, Delhi.

No. 7351-7363/P&T/Admn./NE/KKD/2022

Dated 10.12.2022

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.II O/o Principal District & Sessions Judge (HQs), Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch North-East District Karkardooma Courts, Delhi for upload the same.
8. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
9. PS to the undersigned.


Principal District & Sessions Judge
North-East District.
Karkardooma Courts, Delhi.

